

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.3591  
TO BE ANSWERED ON 8.8.2016  
SHRAVANA 17, 1938 (SAKA)

CRITERIA FOR INCLUSION OF MONUMENTS IN THE PROTECTED LIST

+3591. SHRI BRIJBHUSHAN SHARAN SINGH:

Will the Minister of CULTURE be pleased to state:

- (a) the norms for declaring any monument or the birth place of important persons as a national monument;
- (b) the requests received by the Government from various State Governments for including monuments in the list of protected monuments of Archaeological Survey of India along with the number thereof, State-wise;
- (c) the names of the monuments of Uttar Pradesh which are requested to be included in the list of monuments of National importance; and
- (d) the total number of monuments of national importance in the country along with the annual expenses incurred by the Archaeological Survey of India on their maintenance?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a) As per Section 2 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958, any structure, erection or monument, or any tumulus or place of interment, or any cave, rock sculpture, inscription or monolith, which is of historical, archaeological or artistic interest and which has been in existence for not less than one hundred years are considered as of national importance. As and when such proposals are received from field offices of Archaeological Survey of India these are evaluated, considered and recommended by the Committee of Officers duly constituted by the Director General, on the basis of their historical, archaeological or artistic value and worthiness for declaring them as of national importance. The proposals recommended by the Committee of Officers are then submitted to the Central Government for approval before issuing notification under Section 4(1) of the Ancient Monuments and Archaeological Sites and Remains Act, 1958, inviting objections to be followed by another notification under Section 4(3) after attending to the objections received from the interested persons.
- (b)&(c) The list of monuments for inclusion as protected monuments of National importance received from State Governments including Uttar Pradesh is at Annexure.
- (d) 3686 monuments/sites in the country declared as of National importance are under the jurisdiction of Archaeological Survey of India. The annual expenditure incurred on conservation, preservation, maintenance on these centrally protected monuments/sites in the country during the last three is as under:

Rupees in lakhs

2013-14	Rs.16963.86
2014-15	Rs.23551.95
2015-16	Rs.23861.24

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b)&(c) OF LOK SABHA UNSTARRED QUESTION NO. 3591 FOR 8.8.2016

LIST OF MONUMENTS/SITES IDENTIFIED/PROPOSED BY STATE GOVERNMENTS FOR CENTRAL PROTECTION

Sl. No.	Name of Monument/Site	State
1.	Ancient Buddhist Institute Remains in the locality of Nyarma Thiksay, District Leh	Jammu& Kashmir
2.	Group of Temples at Ranipur Jhariyal, District Bolangir	Odisha
3.	Proposal for protection as of national importance in respect of Biranchi Nayarana Temple, buguda, Orissa.	Odisha
4.	Vimalasvari Temple, Huma, Dist. Sambhalpur	Odisha
5.	Nilamadhava Temple, Kantilo, Dist. Nayagarh	Odisha
6.	Ganjam Fort, Ganjam	Odisha
7.	Nrusinghanatha Temple, Paikmal, Dist. Baragarh	Odisha
8.	Suku Sari Deula and Bhabanisankara Temple Complex by the side of Sari Deula in Bhubaneswar	Odisha
9.	Protection proposal of Jagatjit Palace, Kapurthala, Punjab.	Punjab
10.	Birth Place of Madan Mohan Malviya, Lucknow	Uttar Pradesh
11.	Proposal of Jyotisher, Dist. Kurukshetra, Haryana.	Haryana
12.	Submerged temples in Govind Sagar lake in Bilaspur, Himachal Pradesh.	Himachal Pradesh
13.	Unakoti Rock cut carvings near north Tripura district	Tripura
14.	Buddhist Stupa and other Navagraha temples excavated at Pilak in south Tripura district	Tripura
15.	Buddhist Stupas at Boxanagar in west Tripura district	Tripura
16.	Rock cut Carvings across the bank of Gomti River at Chabimura in south Tripura district	Tripura
17.	Fateh Billas Mahal, Khetri	Rajasthan
18.	Fort of Bajrang Garh	Madhya Pradesh
19.	Protection of Patna College Building and Jackson hostel.	Bihar
20.	Mandar Parvat, Bihar	Bihar
21.	Birth Place of Dr. Dwarikanath Kotnis Memorial, Solapur	Maharashtra
22.	Birth Place of Dr. B. R. Ambedkar at Mhow	Madhya Pradesh